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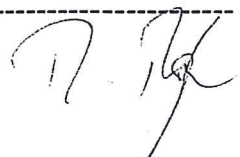
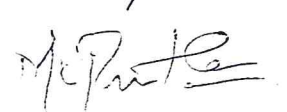
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/44/2016
NAME OF THE PETITIONER(S) : C. Ramachandran
NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others
UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	R. RAJESH	Counsel for R1 to R9	
2	M. K. PREETHA. for KSR & CO.	Counsel for Petitioners	

ORDER

Counsel representing both the parties are present and submitted their arguments.
Both the counsel sought time to file written submissions. Time extended at
request. Put up on 17.08.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc